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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 161/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: BMW India Financial Services Pvt Ltd
V/s.
Parsoli Motor Works Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. & Solicitor	Corporate Debtor	Arjun Sheth
2.	Apurva Vakil	Advocate	Financial Creditor	Apurva
3.	Mr Diwaker Maheshwari	Advocate	Financial Creditor	Diwaker
4.	Ayaan Patel	Advocate	"	Ayaan Patel

ORDER

Learned Advocate Mr. Apurva S Vakil with Learned Advocate Mr. Ayaan Patel with Learned Advocate Mr. Diwaker Maheshwari present for Financial Creditor/Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent.

Objections filed.

List the matter on 13.12.2017 for hearing before admission.

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of November, 2017.